### Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

# LOK SABHA UNSTARRED QUESTION NO. 2713 TO BE ANSWERED ON 09.07.2019

### **ESSENTIAL COMMODITIES ACT, 1955**

#### 2713. SHRI SUDHEER GUPTA: SHRI SANJAY SADASHIV RAO MANDLIK: SHRI GAJANAN KIRTIKAR:

# Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the aims and objectives of Essential Commodities Act, 1955;
- (b) whether the Government/NITI Aayog proposes to scrap the Essential Commodities Act, 1955, if so, the details thereof and the reasons for the same;
- (c) the time by which the decision is likely to be taken by the Government in this regard;
- (d) whether the Government proposes to replace the above Act with a modern statute balancing the interests of farmers, consumers and supply chain participants; and
- (e) if so, the details thereof and if not the reasons for the same?

## ANSWER

# उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री दानवे रावसाहेब दादाराव)

### THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) : The objective of the Essential Commodities Act, 1955 is to ensure adequate availability of essential commodities to general public at fair prices.

(b) to (e) : No, Sir. Does not arise.

\*\*\*\*\*